था हिन्दुस्तान एवरोनाटिक्स लि॰ कानपुर ने प्रबन्धकों द्वारा 23 फरवरी, 1979 से लाग कर दिया गया था ;

(ख़) क्या न्यायालय के घादेशों का पहले भी इसी प्रक.र उल्लाबन किया आता रहा है; ग्रौर

(ग) यदि हां, तो न्यायालयों के निर्णयों का पालन करने के लिए सरकार ने क्या कार्यवाही की है।

रक्षा मंत्रालय में झौर परमाणु ऊर्जा, इलेक्ट्रोनिक्स विज्ञान झौर प्रोधोगिकी तथा झम्तरिक्ष विभागों में राज्य मंत्री (प्रो० झेर सिंह): (अ) से (ग) हिन्दुस्तान एयरोनाटिक्स लिमिटेड कानपुर की कर्मचारी यूनियन के दो पदाधिकारियों के बारे में 22 फरवरी 1979 को दिए गए स्थगन आदेश को लागू करने में अभी आगे कानूनी कार्रवाठी होनी बाकी है । अतः यह मामला अभी न्यायाधीन है ।

Canalising Agency for Import of Aluminium

10108 SHRI BALASAHEB VIKHE PATIL: Will the Minister of STEEL AND MINES be pleased to state whether it is a fact that differences between his Ministry and the Ministry of Commerce over the canalising agency for import of aluminium have resulted in dislocation of the import plan; if so, whether it has resulted in shortage and higher prices for aluminium and what steps have been taken by the Government to meet the shortage and to arrest the nsing prices.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): No, Sir.

The Bharat Akuminium Company Limited has been importing aluminium since the middle of 1977 to supple-

ment indigenous production. Government have decided that the Minerals and Metals Trading Corporation will be the canalising agency for import. The quantity of metal in the pipeline. which is about 21,000 tonnes, against orders already placed by Bharat Aluminium Company Limited will arrive according to the delivery schedule and there will be no dislocation m the intervening period till MMTC finalises its import plan. The price of imported metal is matched with that of the indigenously produced metal by suitable adjustments in the duties leviable and hence the consumer does not have to pay a higher price for the imported metal.

Existence of Mica in Bankura District West Bengal

10109. SHRI MUKUNDA MANDAL: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have any information regarding the existence of mica in Bankura District West Bengal;

(b) if so, whether Government are interested to take necessary steps for extracting mica on a large scale basis; and

(c) if not, why not and what is the intention of Government?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) Yes, Sir. Only minor occurrences of mica have been reported from Bankura district of West Bengal.

(b) and (c) These occurrences do not merit exploitation on a large scale by the Government.

Representation for increase in Pension by Secretary, Association of the Reservist Armed Forces

10110. SHRI V. G. HANDE: Willthe DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE bepleased to state: